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LANDING OF A FOREIGN AIRCRAFT AT MURUD BEACH

' SHRI BHUPESH GUPTA: SHRI A. D. MANI: SHRI NIRANJAN SINGH: SHRI SANKAR PRATAP SINGH DEV: *138. ^ SHRI R. S. KHANDEKAR: ! I SHRI P. K. KUMARAN: I SHRI SUNDAR MANI PATEL: I SHRI P. L. KUREEL URF I TALIB:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the investigation into the unauthorised landing of a foreign aircraft at Murud Beach (Maharashtra State) and the subsequent escape of the pilots of the aircraft from this country has been completed;

(b) if so, what are the result of the investigation; and

(c) whether in this connection the assistance of an_v foreign Government was sought?

THE MINISTER OF STATE IN **THB** MINISTRY OP HOME AFFAIRS (SHRI JAISTTKHLAL HATHT): (a) to (c) A statement has been laid on the Table of the House. [See Appendix XLIX, Annexure No. 4.]

FINANCIAL CRISIS IN D.M.C.

, $_0$ /Shri SIT ARAM JAIPURIA: ¹³⁸' Shri JAGAT NARA1N:

Will the Minister of HOME APFAIRS be pleased to state:

(a) whether it has come to the notice of Government that the Delhi Municipal Corporation faced a financial crisis in the months of July and August, 1964;

(b) if so, whether the Ct-^orat'on asked the Central <""""r-ment for immediate financial relief;

(c) the amount given as relief to the Corporation by the Government; and

to Questions

(d) whether Government propose to hold any enquiry into the causes of this financial crisis?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA) : (a) and (b) The Delhi Municipal Corporation informed the Government in June, 1964 that the ways and means position of the General Fund of the Corporation was unsatisfactory and that Government should make advance payment of the grant-in-aid, loans and assigned taxes due to the Corporation.

(c) Government have so far sanctioned payment of (i) assigned taxes amounting to Rs. 2,65,56,990.00; (ii) Grants-in-aid amounting to Rs. 1,71,13,968.00; and (iii) Loans amounting to Rs. 25,00,000. A statement showing the details of the actual amount drawn by the Delhi Municipal Corporation up to 7th September, 1964 is placed on the Table of the House. [See Appendix XLIX, Annexure Nos. 9-10.]

(d) It is proposed to appoint a Committee to bold an enquiry into the financial resources and requirements of the Corporation.

ABROGATION OF ARTICLE 370 OP THB CONSTITUTION

TSHRI R. S. KHANDEKAR: f Shri V. M. CHORDIA: •140. -, ^ BHAWANIPRASAD \ TIWARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have considered the recent demand of the Jammu and Kashmir National Conference for abrogation of Article 370 of the Constitution: and (b) if so, what steps do Government propose to take in this direction?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA) : (a) The Jammu and Kashmir National Conference has made no such demand recently.

(c) Does not arise.

BOMB BXPLOSIONS IN GOA TERRITORY

/ Shri NIRANJAN SINGH: <u>\Shri</u> R. S. KHANDEKAR:

Will the Minister of HOMB AFFAIRS j be pleased to state:

(a) whether it is a fact that the Central Bureau of Investigations, conducted investigations . into the recent bomb explosions that took place in Cortalim, Margoa, Ponda and Tisca in the Union Territory of Goa, Daman and Diu;

(b) if so, what are its findings; and

(c) whether any help of foreign experts was taken to trace the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) The Central Bureau of Investigations did not conduct any investigation into these explosions. The investigation is being carried out by the Goa Police under the guidance of the Intelligence Bureau.

(b) Investigation is still in progress and the Government have not come to any definite findings.

(c) No help from any foreign expert was taken to trace the culprits as this was not necessary.

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पूर्वी पाकिस्तान से झाए बिल्बापित व्यक्ति

to Questions

िश्री गुरुदेव गुप्तः *१४२. भी ए० बी० बाजपेबीः भी महाबीर दासः

क्या **पुनर्वास** मन्त्री यह बताने की कुपा करेंगे कि :

(क) जनवरी से जुलाई, १९६४ के दौरान कितने विस्थापित व्यक्ति पूर्वी पाकिस्तान से भारत त्राए; और क्या उनका ग्राना ग्रभी जारी है ;

(ख) प्रत्येक राज्य में कितने-कितने विस्थापित व्यक्तियों को बसाने की योजना है:

(ग) इन विस्थापित व्यक्तियों को बसाने के लिए किन-किन राज्यों से सम्पर्क किया गया था और किन-किन राज्यों ने उन्हें बसाने में ग्रसमर्थता प्रकट की थी;

(घ) उपरोक्त विस्थापित व्यक्ति अनुमान से कुल कितने मूल्य की सम्पत्ति पूर्वी पाकिस्तान में छोड़ आए हैं ; घौर

(ङ) क्या कोई ऐसे परिवार हैं जिनके कुछ सदस्यों को भारत आने की अनुमति नहीं दी गई है; और यदि हां, तो उनकी संख्या कितनी है ?

†[DISPLACED PERSONS FROM EAST PAKISTAN

*142. SHRI GURUDEV GUPTA: SHRI A. B. VAJPAYEE: SHRI MAHAVIR DASS:

Will the Minister of REHABILITA-TION be pleased to state:

 (a) the number of displaced persons who migrated to India from East Pakistan during January to July,

^{†[]} English translation.